NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.83/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES: Mr. Bipinchandra Gandhi

V/s. M/s. Bridge Infomatics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME DESIGNATION AJAY KUMAR Practising Company Secretary For Respondents 122 2 Vinional Potal Bracksing Charlesed Accountance for Reebstoner **Order**

C.P. No. 83/397-398/CLB/MAH/2014

- 1. Both the parties are present.
- 2. In compliance of the order dated 29.07.2016, the respondent has filed a Sur-Rejoinder on 08.09.2016 and copy to the Petitioner.
- 3. Ld. Adv. for the Petitioner is seeking time. Adjournment granted.
- 4. Since the pleadings are complete, hence the matter is now placed for hearing on

sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 16.09.2016